GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1681
ANSWERED ON:08.03.2010
SCHEMES FOR AGRICULTURAL LABOURERS/ WORKERS
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of landless agricultural labourers/workers at present in the country, State-wise;
- (b) the details of schemes being implemented by the Government for the welfare, upliftment and assistance to such labourers/workers;
- (c) the funds allocated, sanctioned, released and utilised under such schemes during each of the last three years and the current year, State-wise and scheme-wise:
- (d) the number of such labourers/workers benefited therefrom during the said period, State-wise, year-wise and scheme-wise;
- (e) the average annual per capita income of such labourers/workers during the said period, State-wise and year-wise; and
- (f) the other efforts/schemes made by the Government to improve the conditions and livelihood of such labourers/workers?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a): A Statement showing the number of landless agricultural workers is at Annexure-I.
- (b): With a view to providing social security cover to unorganized workers, including agricultural labourers/workers, the Government enacted the Unorganised Workers' Social Security Act, 2008. The Act provides for constitution of National Social Security Board which shall recommend social security schemes viz life and disability cover, health and maternity benefits, old age protection and any other benefit as may be determined by the Government for unorganized workers. To provide death and disability cover to rural landless households between the age group of the 18 to 59 years, the Government launched the "Aam Admi Bima Yojana'. As on 31.12.2009, 1.01 crore lives have been covered under the scheme.

The National Rural Employment Guarantee Act, 2005 was enacted, which provides for the enhancement of livelihood security of the households in rural areas of the country by roviding at least 100 days of guaranteed wage employment in every financial year to every household.

(c) to (f): In addition to above, the Government is implementing various schemes providing for social security to the workers in the unorganized sector including agricultural workers. A Statement showing allocation and expenditure under these schemes are at Annexure-II. State-wise allocation is not made. Average monthly income of a farmer household is Rs. 2115 as per National Sample Survey Report: Income, Expenditure and Productive Assets of Farmer Household, 2003.